(e) if not, other reasons for the under utilisation by flying clubs?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Hansa aircraft procured by DGCA were utilized by the flying training institutes for flying training but these remained underutilized due to lack of maintenance and spare parts support by the manufacturer.

- (b) The Cost of procurement of 11 Hansa 3 trainer aircraft was Rs. 6,09,88,052/-.
- (c) to (e) Apart from lack of maintenance and spare parts support, non-availability of type rated pilots with the flying training institutes was also a factor for their underutilization.

## Near miss air collisions

- 1724. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of CIVIL AVIATION be pleased to state:
  - (a) the number of cases of near miss of air collisions reported in the last two years; and
  - (b) the corrective steps being taken to avoid such incidents?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No cases of near miss of air collision have been reported in the last two years.

However, there were 37 cases of Airprox reported in last two years. Out of which 15 were reported in 2009 and 22 were reported in 2010.

(b) Corrective steps taken to avoid such incidents are given in the statement.

## Statement

Corrective steps being taken to avoid such incidents

- Air Traffic Control officers' (ATCO's) and Pilot proficiency checks are being carried out regularly.
- ATC services are being modernized to include conflict warning in the system to assist ATCO's.
- Coordination procedures of handing over from one unit to another have been laid out.
  Coordination of handing over traffic to adjoining FIR has been worked out & any deviation is being pointed out to the concerned units for taking corrective action.

- Whenever required, corrective training is being given to Pilots and Air Traffic Controller, and training procedures amended.
- Implementation of Safety Management System at airports to mitigate the risk of accident/incident.
- Implementation of flexible use of airspace Which will reduce traffic congestion in the airspace.
- Airlines have been directed to avoid use of similar / confusing call signs.
- One separate directorate of Air Space and Air traffic Management in PGCA has been created in 2009 for better surveillance and regulatory functions in Air traffic Management (ATM).
- Case studies of Airprox /ATC incidents are discussed and analysed to avoid recurrence of such incidents.

CNS directorate of AAI has been advised by DGCA to issue guidelines in the form of an ATM or CNS circular for High Frequency (HF) Radio Transmission (RT) controller.

## Reasons of huge losses to airlines

1725. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that almost all airlines in India are suffering huge losses during the past three years;
- (b) whether such losses are due to higher airport taxes, airport fees, parking fees, higher fuel cost etc.;
  - (c) if so, the details in this regard;
- (d) whether Government would consider framing a new Civil Aviation Policy within time bound programme so as to give a boost to airline industry; and
  - (e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.